

| 1 | 2 | 3 | 4 |
|-------------|-----------------------|-----------|-----|
| | Dharchula/Pithoragarh | July, 86 | 500 |
| | Jhulaghat/Pithoragarh | Aug., 86 | 600 |
| | Champawat/Pithoragarh | Sept., 86 | 527 |
| Pithoragarh | Didihat/Pithoragarh | Oct., 86 | 495 |
| | Pithoragarh | Nov., 86 | 651 |
| | Jhulaghat/Pithoragarh | Jan., 87 | 558 |
| | Champawat/Pithoragarh | Feb., 87 | 715 |

Indian Investment Abroad

4204. SHRI SYED SHAHABUDDIN : Will the Minister of COMMERCE be pleased to state :

(a) the total investment abroad by Indian partners in joint ventures as on 31 March, 1986;

(b) the form of the investment and the break-up between cash, equipment and services;

(c) the quantum of dividend, royalties etc. repatriated during the year 1986-87; and

(d) the names of countries of major investment say, above rupees one crore ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) and (b). The total Indian Investment abroad in joint ventures in operation as on 31st March, 1987 is Rs. 91.92 crores. The form and break-up of Indian equity is as under :

| | Rs. in crores | |
|---|---------------|---|
| 1 | 2 | 3 |
| (i) Cash remittance | 26.80 | |
| (ii) Through export of machinery and equipment etc. | 40.99 | |
| (iii) Through capitalisation of Services | 9.86 | |

| 1 | 2 | 3 |
|----------------------|---|-------|
| | like technical know-how fee, management fee, royalty etc. | |
| (iv) By Bonus shares | | 14.27 |
| Total | | 91.92 |

(c) Figures relating to repatriation of dividend, royalties etc. are being maintained on calendar year basis and not on financial year basis. The following is the quantum of dividend, royalties etc. repatriated from from 1st January 1986 to 31st December 1986 :

(i) Dividends : Rs. 2.26 crores.

(ii) Royalties : Rs. 5.15 crores.

(d) Countries having equity investment of more than Rs. 1 crore in Joint Ventures abroad in operation are : Thailand, Indonesia, Senegal, Kenya, Nigeria, Malaysia, Singapore, Yugoslavia, Sri Lanka, Nepal and UAE.

Production of Janata Cloth by N.T.C.

4205. SHRI PRATAP BHANU SHARMA : Will the Minister of TEXTILES be pleased to state :